

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1267(KB)2019
IA(I.B.C)/687(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS VISA RESOURCES INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. P.P.Bishwal ,Adv.] For the Liquidator
Ms.Suranjana Chatterjee,Adv.]

ORDER

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/687(KB)2024-** is an application filed by the Liquidator for placing on record 5th Progress Report, which is at pages17 to 50 and this application is duly supported by an affidavit of Liquidator at page 51 to 55.
3. This progress report is taken on record and IA is accordingly **allowed and disposed of**.
4. Post the matter for filing further progress report on **16/07/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**